

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2763
ANSWERED ON:07.12.2009
FINANCIAL ASSISTANCE TO NGOS FOR REHABILITATION
Mitra Shri Somendra Nath

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has provided assistance to Non-Governmental Organisations (NGOs) for providing rehabilitation services to persons with disabilities including persons with mental illness;
- (b) if so, the areas of rehabilitation in which this assistance can be utilised;
- (c) the total amount of assistance given to NGOs during each of the last three years, State-wise and NGO-wise;
- (d) whether the assistance given is utilized properly;
- (e) whether there is any central monitoring mechanism to verify the utilization; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) Yes Sir.

(b)

(i) Under the Assistance to Disabled Persons for Purchase/Fitting of Aid and Appliances Schemes, assistance is provided to the needy disabled person in procuring and fitment of aids and appliances for their physical, social and psychological rehabilitation.

(ii) Under Deen Dayal Disabled Rehabilitation Scheme, funds for the welfare of persons with disability are provided to the non-Governmental Organisations for projects like Special Schools for Disabled, Vocational Training Centres, Half Way Homes, Community Based Rehabilitation Centres, Early Intervention Centres for Disabled, Rehabilitation of Leprosy Cured Persons, etc.

(c) During the years 2006-07, 2007-08 and 2008-09, grants-in-aid of Rs. 71.15 Crores, Rs. 90.46 Crores and Rs. 90.53 Crores were released to 764, 785 and 673 number of NGOs respectively under the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aid and Appliances and Deen Dayal Disabled Rehabilitation Scheme to Non Governmental Organisations of different States.

(d) to (f) Several measures are in place for effective monitoring of the utilization of the allocated funds in the disability sector, which includes inspection and review of the functioning of the grantee, obtaining their periodic progress report, audited statement of accounts, utilisation certificates etc.